THE MINISTER OF STATE IN THE MINISTRY OE INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) to ^c) The information is being collected and will be laid on table of the Sabha in due course.

### RELEASE OF FILMS BY BOARD OF FILM CENSORS

1616. SHRIMATI SARLA BHA-DAURIA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact, that the Board of Film Censors has released the (i) JIGRI DOST (ji) WARTS, (ii'i) SH ART films for exhibition;

(b) if so, the names and addresse of the producers together with the names of Distributors who have distributed these films in India;

(c) whether it is a fact that these films contain certain obscenes and indecent scenes;

(d) the names of the states where these films have so far been exhibited; and

(e) whether Government propose to ban the screening of such films in India ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) to (e) The information is being collected and will be laid on the Table of the Sabha in due course.

## **f** CHIEF MINISTERS' CONFERENCE

1495. SHRI GANESHT LAL CHAU-DHARY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether ic is a fact that a conference of the Chief Ministers was held in Delhi in the month of November, 1969;

(b) if so, what were the subjects discussed at the Conference;

(c) the names of Chief Ministers who did not attend the Conference; and

•(•Transferred from the 17th December, 1969.

(d) whether copies of the resolution adopted at the Conference will be laid on the Table of the House ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Sir.

(b) The i terns on the Agenda included: —

(i) a review of the progress in land reforms;

(ii) gaps in legislation and legal difficulties in enforcement;

(iii) problems of implementation and the need to strengthen State and national level organisation;

(iv) the land policy and the for reorientation in the context of the new strategy;

(v) problems of the landless agricultural labour.

(c) Governor of Bihar, the Chief Minister of Andhra Pradesh, Assam Gujarat, Madhya Pradesh, Rajsthan, West Bengal, Himachal Pradesh and Tripura and the Chief Executive Councilor, Delhi attended the Conference. In respect of other States, Revenue Ministers represented the Chief Ministers.

(d) No formal resolutions were adopted. A copy of the general conclusions arrived at the Conference was laid on the Table of the House on 10th December, 1969.

### SELF SUFFICIENCV IN DEFENCE PRODUCTION

1577. SHRI PHOOL SINGH : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNI-CATIONS be pleased to state :

(a) whether Government are aware that the Press Institute of India recently organised a seminar on Defence of India;

(b) whether Government are also aware that amongst the many points highlighted therein, was the need of reorganisation of the Public Relations Organisation preferably by allowing

•("Transferred from the 18th December, 1060.

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# to a matter of urgent 4992 Public importance

ihe defence to handle defence information; and

(c) if so, whether Government propose to take any steps in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DE-PARTMENT OF COMMUNICATIONS COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) to (c) Government has seen the book "Defence of India" published by the Press Institute of India containing speeches delivered by several persons in March, 1966 at a seminar organised by the Institute. The Organisation and functioning of the set-up relating to defence publicity has been reviewed since the Indo-Pak conflict of 1965 and a number of decisions have been taken as a result of which it is hoped to be able to expand the defence publicity set-up in a planned manner to cope with the requirements of operational publicity. Items like more adequate coverage of operation by official Public Relations teams as well as newspaper correspondents, setting up of base Press camps, quick security clearance of Press material and photographs and training of personnel required to do the coverage have been provided for. As a further measure to meet the qualitative needs of defence publicity, the integration of publicity and journalistic posts in the Directorate of Public Relations (Defence) with the Central Information Service has been approved in principle and is expected to be implemented shortly.

12 Noon

## **OBITUARY REFERENCE**

MR. CHAIRMAN : Before we take up the next item on the Agenda, I have, with regret, to refer to the passing away of one of our ex-Members, Shri Abdul Shakoor

Shri Shakoor was a member of the Indian National Congress since 1931. He underwent privations during the Civil Disobedience Movement. He was President of the Ajmer Pradesh Congress Committee, the Railway Mazdoor Union and the Ajmer State Jamiatul-Ulema. Shri Shakoor was a well known social worker of Ajmer. He was a member of our House from 1952 to 1954 and was reelected in 1956. Shri Shakoor only spoke on very rare occasions in this House but whenever he did so he was listened to with attention. We deeply mourn his passing away.

I would request hon. Members to stand up and observe one minute silence as a mark of respect to the memory of Shri Abdul Shakoor.

(Hon. Members then stood in silence for one minute.)

Secretary will convey to the members of the bereaved family our deep sence of sorrow and sympathy.

## NOMINATION OF SHRI B. D. KHOBRAGADE TO THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN : I have nominated Shri B. D. Khobragade to be a Member of the Business Advisory Committee.

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन, मैं यह जानना चाहता हूं कि संसदीय प्रथा के मुताबिक क्या डिपुटी चेयरमैन को बिजनेस एड्वाइजरी कमेटी में इन्क्लूड करने की आव-श्यकता पडती है ?

श्री समापतिः हां।

श्री राजनारायण : हमने देखा नहीं था।

श्री सभापति : तो आज आपने देख लिया।

श्री राजनारायणः : क्योंकि डिपुटी चेयरमैन तो आटोमेटिकली उसका मेम्बर हो जाता है। वह एक्सआफिशियो मेम्बर है।

SHRI C. D. PANDE (Uttar Pradesh) : Mr. Chairman, Sir. ..

MR. CHAIRMAN : After calling attention if you want to say anything we shall see. Mr. M. P. Bhargava.

### CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

**REPORTED ARREST OF SOME PERSONS** SUSPECTED TO BE MEMBERS OF A PAKISTAN SPY RING OPERATING IN CHANDIGARH

SHRI M. P. BHARGAVA (Uttar Pradesh) : Mr. Chairman, Sir, I beg to call the attention of the Minister